

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 5TH DAY OF MAY, 2020 /15TH VAISAKHA, 1942

W.P. (C) .TMP No.300 OF 2020

PETITIONER:

JIS JAMES, AGED 32 YEARS, S/O JAMES PETER,
PARUTHIPPALLY HOUSE, PATHIRAPPILLY P.O.,
ALAPUZHA - 688 521.

BY ADV. SRI BY: ADV. RAMKUMAR J
ADV. AMRIN FATHIMA
ADV SAMEER P.A

RESPONDENTS:

- 1.STATE OF KERALA, GOVERNMENT SECRETARIAT,
STATUE, PALAYAM, THIRUVANANTHAPURAM - 695 001,
REPRESENTED THROUGH ITS SECRETARY
- 2.THE LABOUR COMMISSIONERATE, THOZHIL BHAVAN,
VIKAS BHAVAN P.O., THIRUVANANTHAPURAM - 695 033,
REPRESENTED THROUGH ITS SECRETARY
- 3.THE DISTRICT LABOUR OFFICE,
THONDANKULANGARA, THATHAMPALLY, ALAPUZHA - 688 013,
REPRESENTED THROUGH ITS LABOUR OFFICER.
- 4.ADDITIONAL SUPERINTENDENT OF POLICE,
CCSB ROAD, CIVIL STATION WARD, ALAPUZHA - 688 012.
- 5.THE MALAYALA MANORAMA CO. LTD, P.B. NO. 26,
K. K. ROAD, KOTTAYAM - 686 001,
REPRESENTED THROUGH ITS MANAGING DIRECTOR.
- 6.JISON THOMAS, WORKS MANAGER, MALAYALA MANORAMA,
KALAPURA UNIT, ALAPUZHA - 688 007.

BY GOVERNMENT PLEADER SRI.K.P.HARISH

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
05.05.2020,THE COURT ON THE SAME DAY PASSED THE FOLLOWING:-

O R D E R

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Dated this the 5th day of May, 2020

Post after vacation.

**BECHU KURIAN THOMAS
JUDGE**

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APPENDIX

PETITIONER' S EXHIBITS

Exhibit P1: A true copy of the employment contract of the petitioner dated 27/03/2018 issued by the 5th respondent.

Exhibit P2: A true copy of the employment contract of the petitioner dated 25/03/2019 issued by the 5th respondent.

Exhibit P3: A true copy of the Circular No.11/2020 dated 24/03/2020 issued from the office of the 2nd respondent.

Exhibit P4: A true copy of the Letter No. D.O. No. CLC(C)/Covid-19/Instructions/LS-I dated 30/03/2020 issued from the office of the Ministry of Labour and Employment.

Exhibit P5: A true copy of the representations dated 17/04/2020, excluding its annexure, submitted by the petitioner to the 1st respondent.

Exhibit P6: A true copy of the representations dated 17/04/2020, excluding its annexure, submitted by the petitioner to the 2nd respondent.

Exhibit P7: A true copy of the representations dated 17/04/2020, excluding its annexure, submitted by the petitioner to the 3rd respondent.

Exhibit P8: A true copy of the representations dated 17/04/2020, excluding its annexure, submitted by the petitioner to the 4th respondent.